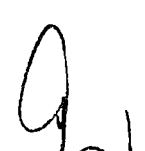
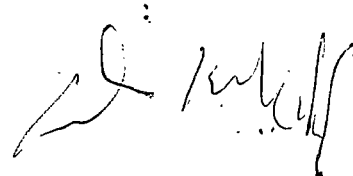


C. A. T. Bench, JAIPUR

Date of Order	Orders
3.12.93	Mr. Surendra Singh - Bore 4 Holder of Mr. M. S. Gupta - Counsel for petitioner The M.P. for amendment is accepted. The learned Counsel for the applicant shall file the amended cause title in the main C.A. within a period of one week failing which this order shall stand revoked. The M.P. stands disposed of.  (O.P. Sharma) M.C.A.  (D.A. Mulla) U.C. Copy sent to the app. and a copy sent to <u>3887 & 3880</u> <u>15-12-93</u> 9